NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH **CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 06/10/2017 AT 10.30 AM

> PRESENT: SHRI Ch. MOHD SHARIEF TARIO, MEMBER - JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: TP (HC)/65 & 66/CAA/2017

NAME OF THE TRANSFEROR

: BREEZE HOTEL LTD

NAME OF THE TRANSFERRE

: BBCL BREEZE RESIDENCES PVT LTD

UNDER SECTION

: 230

S.No. Name (in Capital)

Represented by

Signature

Josh Rom

ABISHEK RAMAN

Counsel for the

PAWAN JHABAKH

(9686603576)

ORDER

Counsel for the Petitioner present and submitted that the report of the R.D. is awaited and prayed for time. At request, time is extended. Put up on 31.10.2017 at 10.30 A.M.

MEMBER (TECHNICAL) ghk